

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 704 of 2020

IN THE MATTER OF:

Krishanlal Likhmichand Bothra

...Appellant

Versus

Canara Bank

...Respondent

Present:

For Appellant :

Mr. Navneet Dugar, Advocate

For Respondents :

**Mr. Rohan Agrawal, Mr. Nishit Dhruva and Mr.
Prakash Shinde, Advocates**

O R D E R

(Through Virtual Mode)

02.11.2020 Pleadings are complete. Learned counsel for the parties want to file written submissions. Short written submissions, not exceeding three pages, may be filed within ten days.

List the matter 'for hearing' on **8th December, 2020**.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

/ns/gc/